

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(15) C.P.(IBC)1600(MB)/2017

CORAM:

SHRI M.K.SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.04.2019**

NAME OF THE PARTIES: Techno Crafts Switchgears Pvt. Ltd.
V/s
Danco Enterprises India Pvt. Ltd.

SECTION: 8 & 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representatives of both sides present and stated that matter is likely to be settled.
2. For filing Consent Terms adjourned to **26.06.2019**.

Sd/-

**M.K.SHRAWAT
Member (Judicial)**

30.04.2019
Aah=